

**GOVERNMENT OF INDIA  
MINISTRY OF CULTURE**

**LOK SABHA  
UNSTARRED QUESTION NO. 4189  
TO BE ANSWERED ON 27.03.2023**

**‘PENSION TO TRADITIONAL FOLK THEATRE/ARTS/DANCE ARTISTS’**

**4189. SHRI ARJUN LAL MEENA:**

**Will the MINISTER OF CULTURE be pleased to state:**

- (a) whether the Government provides pensions to the artists of traditional folk theatre, folk arts and folk dance;
- (b) if so, the State/UT-wise details of the pension provided to various artists so far as on date;
- (c) whether the Government proposes to provide pension to the artists who perform Gawari dance of Rajasthan; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**MINISTER OF CULTURE,  
TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION**

**(SHRI G. KISHAN REDDY)**

- (a) The Government administers a Scheme namely “Scheme for Financial Assistance for Veteran Artists” under which financial assistance is provided to the veteran artists including the artists of traditional folk theatre, folk arts and folk dance artists of the age of 60 years and above having annual income not more than 48,000/-.

(b) The State/UT-wise details of financial assistance provided to various artists during last four years and the current year are given at **Annexure**.

(c)&(d) As stated above, financial assistance is provided to veteran artists of all genres of the age of 60 years and above living in penury condition including the artists performing Gawari dance of Rajasthan. The numbers of artists supported and amount of financial assistance provided during the last three years and the current year are as under:-

Financial Year	Financial Assistance provided (Rs. In crore)	Numbers of Artists supported
2019-20	18.17	3188
2020-21	08.71	2000
2021-22	15.42	3029
2022-23 (as on 22.03.2023)	15.98	3238

## Annexure

## Scheme for Financial Assistance for Veteran Artists

(Rs. In Lakhs)

Sl. No.	States	FY - 2018-19		FY-2019-20		FY - 2020-21		FY - 2021-22		FY - 2022-23 (as on 22.03.2023)	
		Amount Disbursed	No of Beneficiaries	Amount Disbursed	No of Beneficiaries	Amount Disbursed	No of Beneficiaries	Amount Disbursed	No of Beneficiaries	Amount Disbursed	No of Beneficiaries
1	Andhra Pradesh	6.49	41	22.16	54	5.1	29	72.29	89	54.28	126
2	Assam	1.68	4	1.92	5	0.96	2	0.48	1	1.57	1
3	Haryana	0.44	7	0.04	1	-	-	0.93	1	0.17	1
4	Jharkhand	2.57	42	1.11	8	2.28	8	3.00	5	2.75	6
5	Karnataka	64.42	168	30.29	102	29.97	144	59.55	146	35.34	102
6	Kerala	27.57	108	13.34	83	8.18	24	24.49	57	22.08	46
7	Madhya Pradesh	2.64	45	5.41	16	2.44	6	5.04	12	3.5	5
8	Maharashtra	72.82	234	85.86	324	106.61	206	190.49	448	163.83	570
9	Manipur	4.48	11	3.08	13	3.36	9	7.84	16	0.6	5
10	Nagaland	0.16	1	0.04	1	0.48	1	0.92	2	0.12	1
11	Odisha	156.28	436	84.04	238	119.46	355	276.95	828	281.9	865
12	Rajasthan	1.27	10	0.87	5	0.07	2	1.23	2	0.71	2
13	Tamil Nadu	19.58	45	9.92	36	0.87	6	15.49	22	11.67	16
14	Telangana	72.2	181	86.18	163	53.2	86	217.29	342	214.03	419
15	Tripura	0.78	2	0.06	2	0.24	1	0.92	2	0.12	1
16	Uttar Pradesh	1.8	21	3.2	8	5.12	9	13.08	46	11.38	51
17	West Bengal	10.71	46	8.26	25	5.09	37	12.31	32	10.47	25
	<b>Total</b>	<b>445.93</b>	<b>1356</b>	<b>355.82</b>	<b>1084</b>	<b>343.46</b>	<b>925</b>	<b>902.30</b>	<b>2051</b>	<b>814.52</b>	<b>2242</b>
	LIC	1527.7	2764	1461.8	2104	527.85	1075	639.87	978	783.58	996
	<b>G. Total</b>	<b>1973.6</b>	<b>4120</b>	<b>1817.6</b>	<b>3188</b>	<b>871.31</b>	<b>2000</b>	<b>1542.17</b>	<b>3029</b>	<b>1598.1</b>	<b>3238</b>